

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HANDUM INDUSTRIES LIMITED Date of Commencement of Liquidation: 11-06-2021; List of Stakeholders as on Date: 28-08-2021; Name of IP: Mr. Ramachander Rao Bikumalla; Process Number: 1; Last 5 digit of registration number: 11261

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	12	5224800	12	5224800	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0		0	0	0	NA
3	Secured financial creditors	12	50978051385	11	28247800000	0	2469900000	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	1	445999	1	445999	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	3	528681107	3	528681107	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	2227180641	4	2227180641	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		32	53739583932	31	31009332547	0	2469900000	0	